

Documents required for NPR

1478. DR. SANTANU SEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is mandatory for children to share their information/documents for National Population Register (NPR);

(b) whether information will be sought about birth place and birth date of parents; and

(c) details of the final list of questionnaire for NPR?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (c) The demographic and other particulars of each family and individual are to be updated/collected during the exercise of updation of NPR. No document is to be collected during this exercise.

Insurgency in North-Eastern region

1479. SHRI A. MOHAMMEDJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that insurgency in the North-Eastern region has come down;

(b) if so, the details thereof;

(c) whether it is also a fact that in recent times, many hundreds of militants have surrendered in North-Eastern region; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (d) The security situation in the North Eastern States has improved substantially since 2014. Compared to 2013, there has been 70% reduction in insurgency incidents, 80% in civilian deaths and 78% in security forces casualties in the year 2019. There were 1,824 surrenders by insurgents in the years 2014 to 2019. Recently 88 cadres of National Liberation Front of Tripura (Sabir Debbarma) [NLFT-SD] surrendered after an agreement with the outfit in August, 2019. 644 cadres of different outfits surrendered on 23 January, 2020 and 1,615 cadres of different factions of

National Democratic Front of Bodoland [NDFB] surrendered on 30 January, 2020 after signing of Memorandum of Settlement with different Bodo groups.

Meeting of Island Development Agency

1480. SHRI SANJAY SETH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has organized sixth meeting of the Island Development Agency (IDA) recently;

(b) if so, the details thereof along with the issues discussed and the outcome thereof;

(c) whether Government has achieved the objective of comprehensive development of islands since its inception, if so, the details thereof and if not, the steps taken in this regard; and

(d) whether Government has carried out an initiative of sustainable development in the identified islands under the guidance of IDA, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) Yes Sir. The sixth meeting of the Island Development Agency (IDA) was held on 13.01.2020. In the meeting, issues pertaining to sustainable development of the Islands were discussed. These include Air/Web/Sea Connectivity, development of fisheries, construction of Greenfield Airports, settlement of land related issues in Lakshadweep, separate environmental policy for Islands, Eco-Tourism, exploration of Oil Blocks, promoting tourism etc.

(c) and (d) Under the guidance of the Island Development Agency (IDA), the Government has taken several steps for comprehensive development of Islands. These *inter-alia* include development of world-class infrastructure; promoting Eco-Tourism within carrying capacity of the Islands; Green Energy; improvement of Air, Sea and Web Connectivity; generation of non-conventional energy and implementation of Flagship Programmes with a vision of comprehensive sustainable development of the Islands.

Citizenship under CAA, 2019

1481. SHRI RAVI PRAKASH VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether religious minorities of Pakistan, Afghanistan and Bangladesh have been allowed citizenship under Citizenship Amendment Act, 2019;